

have been found in Sikar district;

(b) whether the Central Institute of Pyrites Phosphates and Chemicals Limited propose to set up a Super Phosphate and Sulphuric Acid Plant in this district; and

(c) if so, the time by which the Union Government propose to clear this project?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) Yes, Sir.

(b) and (c). Pyrites, Phosphates and Chemicals Limited, a 'Public Sector Company, has recently submitted a Detailed Project Report examining the feasibility of different alternatives for making the optimum use of the pyrites and other similar resources in Rajasthan. No firm date, by which the project would be cleared, can be given.

[English]

#### **Pollution Checks on Vehicles in Delhi**

1204. SHRI RAM SAGAR (Saidpur):  
SHRI SRIKANTHA DATTA  
NARASIMHA RAJA  
WADIYAR:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of vehicles challaned during the last six months for causing pollution in Delhi; and

(b) the steps taken to further tighten the application of the provisions of the Motor Vehicles Act and rules made thereunder to make Delhi pollution free?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) The Transport Department, Delhi Administration in accordance with the Motor Vehicles Act, 1988 has challaned 1148 vehicles during the last six months (June 90 to November 90).

(b) The Delhi Administration, besides enforcing the observation by the vehicles of the Rules in this regard, has also authorised 87 workshops and petrol pumps to provide pollution checking and tuning facilities. Between July and November, 1990 these centres have been able to tune approximately 1.05 lakh vehicles. In addition the Transport Department has also launched an advertisement campaign to make people aware of statutory provisions related to vehicle pollution, health hazards and need for control.

#### **Visit of Prime Minister of Nepal**

1205. SHRI MADHAVRAO SCINDIA:  
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of Nepal visited India in November this year; and

(b) if so, the outcome of the talks held with him?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) A statement is attached.

#### **STATEMENT**

Understanding was reached in the talks on the following:

Initiation of a comprehensive joint survey of the full hydrol

potential of Nepal, and working out a phased programme for its development.

- Setting up of a bilateral Joint Rivers Commission to study all feasible hydel projects in Nepal in a comprehensive and coordinated manner so as to maximise the benefits to both the countries.
- Initiating a comprehensive study of the potential of whole Kosi river basin, through a joint experts team.
- Setting up a Joint Project Authority for the Pahcheswar project.
- Undertaking studies to identify possible mini hydel projects in Nepal of 3-4 years question, taking the due account of possible shortfalls downstream.

India's agreement in principle to purchase surplus power from Nepalese hydel projects, subject to negotiations and agreement on prices.

#### **Scarcity of Diesel**

1206. SHRI HARISH PAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether several transport associations have expressed concern over the scarcity of diesel;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir.

Many associations have protested against the cut imposed on the supply of diesel to retail outlets.

(c) The cut of 10% was withdrawn from 26th November, 90 and supplies are presently made to retail outlets through out the country at the same level as in the corresponding period of the previous year. The withdrawal of 10% cut has provided substantial relief for the transport sector.

[*Translation*]

#### **Enquiry Into Phone Tapping Incident of Political Leaders**

1207. SHRI HARSH VARDHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the enquiry into the charges of tapping of telephones of certain Political leaders has since been completed; and

(b) if so, the details of the findings thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir. The CBI enquiry in the matter has since been completed.

(b) The report has been handed over to the Privileges Committee of the Lok Sabha; which is looking into the question of tapping of telephones.